

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: Telangana State Judicial Academy, Secunderabad – Nomination of 21 Junior Civil Judges, who have completed 5 years of service to undergo IV Refresher Course for a period of two weeks from 29.06.2026 to 10.07.2026 at Telangana State Judicial Academy, Secunderabad – Orders - Issued.

READ: 1. Letter Roc.No.398/2026/TSJA-Sec'bad, dated 05.06.2026 from the Additional Director, Director (FAC), Telangana State Judicial Academy, Secunderabad .
2. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.

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ORDER ROC.NO.2869/2026-B.SPL, DATED: 22. 06.2026

The High Court is pleased to pass the following order:

The following **21** Junior Civil Judges mentioned in Column No.2, are hereby nominated to undergo IV Refresher Course for a period of two weeks from 29.06.2026 to 10.07.2026 at Telangana State Judicial Academy, Secunderabad. The nominated officers are directed to handover charge of their post and also the post(s) for which they are holding full additional charge, if any, to the officers mentioned in Column No.3, and proceed to report at the Judicial Academy, at **8.30 a.m., on 29.06.2026** to attend the said Refresher Course.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. T. DURGA RANI KALIDINDI, Special Judicial Magistrate of First Class (Mobile) for trial of cases Under PCR Act-cum-II Additional Junior Civil Judge, Sangareddy.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sangareddy.
2.	SRI AJAY ULLAM, Junior Civil Judge-cum-Judicial Magistrate of First Class, Sirpur, Kumuram Bheem Asifabad District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Asifabad.
3.	SRI VENKATESH DURVA, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Gadwal.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Alampur, Jogulamba Gadwal District.

4.	SMT. GIRIJA TIRANDASU, Principal Junior Civil Judge-cum-Principal Judicial Magistrate of First Class, Tandur, Vikarabad District.	Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class, Tandur, Vikarabad District.
5.	SMT. SARITHA MATTA, Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class, Nandimadaram, Dharmaram Mandal, Peddapally District.	Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Peddapally.
6.	SMT. HIMABINDHU GOLLA, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Nalgonda.	III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Nalgonda.
7.	SMT. CHAITANYA ANGARI, Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- III Additional Junior Civil Judge, Nizamabad.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition & Excise Act-cum-IV Additional Junior Civil Judge, Nizamabad.
8.	SRI RAMACHANDRARAO NADENDLA, XIX Assistant Judge, City Civil Court, Hyderabad.	XXI Assistant Judge, City Civil Court, Hyderabad.
9.	SMT. R. ANITHA, III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Mahabubnagar.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge, Mahabubnagar.
10.	SRI GHOUSE PASHA MD, Junior Civil Judge-cum-Judicial Magistrate of First Class, Thungathurthy, Suryapet District.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Suryapet.
11.	SRI DHEERAJ KUMAR DAMERA, Junior Civil Judge-cum-Judicial Magistrate of First Class, Thorrur, Mahabubabad District.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Mahabubabad.
12.	SMT. SRAVANA SWATHI CHINTADA, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Rangareddy District at L.B Nagar.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Rangareddy District at L.B. Nagar.

13.	MS. SWARUPA KAATAM, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Yellandu, Badradri Kothagudem District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kothagudem.
14.	SMT. PRIYANKA SIRICILLA, Principal Junior Civil Judge-cum-XIV Additional Judicial Magistrate of First Class, Rangareddy District at Hayathnagar.	VII Additional Judicial Magistrate of First Class-cum-VII Additional Junior Civil Judge, Rangareddy District at Hayathnagar.
15.	SMT. KAVYA JADA, I Additional Junior Civil Judge-cum-IX Additional Judicial Magistrate of First Class, Rangareddy District at Kukatpally.	II Additional Junior Civil Judge-cum-X Additional Judicial Magistrate of First Class, Rangareddy District at Kukatpally.
16.	JADA VINEEL KUMAR, Junior Civil Judge -cum- Judicial Magistrate of First Class, Bichkunda, Kamareddy District.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Banswada, Kamareddy District.
17.	MS. SOUNDARYA KUSHANAPALLI, Junior Civil Judge-cum-XVII Additional Judicial Magistrate of First Class, Rangareddy District at Maheshwaram.	Principal Junior Civil Judge-cum-XV Additional Judicial Magistrate of First Class, Rangareddy District at Ibrahimpatnam.
18.	SRI PRITHVI RAJ D. T, Junior Civil Judge-cum-Judicial Magistrate of First Class, Nidamanur, Nalgonda District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalaguda, Nalgonda District.
19.	SMT. NEELIMA MUDDASANI, Junior Civil Judge-cum-Judicial Magistrate of First Class, Nakrekal, Nalgonda District.	III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Nalgonda.
20.	SRI ARIF SHAIK, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Bhongir.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bhongir.
21.	SMT. MADHAVI VINUKONDA, Junior Civil Judge -cum- Judicial Magistrate of First Class, Metpalli, Jagtial District.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Korutla, Jagtial District.

The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge

if any, during the period of absence of the above said officers while undergoing Refresher Course.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judge/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said Refresher Course, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

** The Director, Telangana State Judicial Academy, Secunderabad, is hereby informed that Smt. Racharla Shalini, Junior Civil Judge -cum-Judicial Magistrate of First Class, Choutuppal, Yadadri Bhongir, is on Maternity Leave till 06.08.2026 and Sri S.R. Dilip Kumar Naik, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Bhupalapally, is on Earned Leave on medical grounds till 23.07.2026, as such the officers are exempted from participating in the said course for the present. The Director (FAC), Judicial Academy, is directed to include the names of Smt. Racharla Shalini and Sri S.R. Dilip Kumar Naik, in future batches of Refresher Courses.

Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC. Court(s) atleast once in a week as per High Court's Circular 2nd read above.

The above 21 Junior Civil Judges, will be under the control of Director, Telangana State Judicial Academy, Secunderabad, while undergoing the training at Academy.

- NOTE:**
1. The proceedings placed in the High Court's web site <https://tshc.gov.in>. the downloaded copy from the web site is valid for relieving duty and reporting to the said refresher course.
 2. The nominated officers are entitled only for actual journey time.



**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Chief Judge, City Civil Court, Hyderabad.

6. The Principal District and Sessions Judges / District Treasury Officers:

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|---------------------------------------|-----------------|---------------------|
| 1) Kumuram Bheem - Asifabad | 2) Jagtial | 3) Peddapalli |
| 4) Badradri Kothagudem | 5) Mahabubnagar | 6) Jogulamba Gadwal |
| 7) Sangareddy | 8) Nalgonda | 9) Suryapet |
| 10) Yadadri Bhongir | 11) Nizamabad | 12) Kamareddy |
| 13) Ranga Reddy District at L.B.Nagar | 14) Vikarabad | 15) Mahabubabad |
| 16) Jayashankar Bhupalapally | | |

7. The Pay and Accounts Officer, Hyderabad.

8. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.

9. The Section Officers :

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|----------------------------|---------------------|---------------------|
| A) Special Officer Section | B) Vigilance Cell | C) E-Section |
| D) Work Review Cell | E) O.P.Cell | F) B-Section |
| G) Accounts Section | H) Computer Section | I) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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